

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-573
ANSWERED ON – 07/02/2024

ROAD SAFETY ON EXPRESSWAYS

573. SHRI IRANNA KADADI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of Expressways constructed/managed/controlled by the National Highways Authority of India (NHAI) in the country, State-wise;
- (b) whether the cases of accidents are increasing day by day on these Expressways, if so, the details thereof;
- (c) the number of road accidents occurred on these Expressways during the last three years and the current year; and
- (d) whether efficient traffic management on the Expressways has been included in the concession agreements/development, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of Expressways under operation is as under:

- i NE-1 (Ahmedabad–Vadodara Expressway)
- ii NE-2 (Eastern Peripheral Expressway)
- iii NE-3 (Delhi–Meerut Expressway)
- iv NE-4 (Delhi – Mumbai); [Sohna (Haryana) – Dausa (Rajasthan) and Madhya Pradesh Portion operational]

(b) and (c) As per data received from Police Department of states/Union Territories, No. of Road Accidents on National Highways (including National Expressways) in the country for the period from 2019 to 2022 is given in the table below:

Year	No. of road accidents on NHs (including NEs)
2019	1,41,057
2020	1,19,615*
2021	1,28,825*
2022	1,51,997

* Covid affected years

(d) Provisions of Advanced Traffic Management System (ATMS) involving Video Surveillance System/Traffic monitoring Camera System; Video incident detection and enforcement system, fixed and portable variable message sign, Communication network with OFC backbone, AFMS command & control system etc. have been included in the concession/contract agreement for development of expressways.